## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 16/78/16 CA NO.

**CORAM:** 

PRESENT: SH. R. VARDARAJAN

Hon'ble Member (J)

SH.S.K.MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE COMPANY:

M/s. Haryana Milk foods Ltd.

SECTION OF THE COMPANIES ACT: 233 B

S.NO. NAME

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DESIGNATION

REPRESENTATION

SANDEFP MARM WAL

## **ORDER**

List on 6<sup>th</sup> September 2016 about the maintainability of the petitions for compounding given the provisions under the Companies Act, 2013, ain (R. VARADHARA)

(R. VARDHARAJAN)

MEMBER (J)

(S.K. MOHAPATRA)

MEMBER (T)

26<sup>th</sup> August, 2016 A.K. Arora